

O.A. NO. 586 of 1989

(ORDER OF THE TRIBUNAL DELIVERED BY HON'BLE SRI D.SURYA RAO,
MEMBER (J))

Counsel for the Applicant : Party in person.

Counsel for the Respondents: Mr. Parameshwara Rao, on behalf
of the Standing Counsel for
the Respondents.


The applicant herein is an ex-employee of the Eastern Naval Command who by punishment order No.CE/9103/7 dated 27-2-89, issued by the third Respondent, has been removed from service. However, the said authority, taking into consideration the length of service put in by the applicant, on sympathetic grounds, has sanctioned compassionate allowance equal to 2/3rds of his pension and gratuity which would have been admissible to the applicant had he retired on compassionate pension in terms of Rule 41(1) of CCS (Pension) Rules, 1972. The applicant's grievance is that though the order was passed on 27-2-89, he is yet to receive the compassionate pension and gratuity sanctioned by the said authority.

2. We heard Sri Parameswara Rao on behalf of the Standing Counsel for the Respondents who stated that the applicant has filed O.A. 171/89 questioning the order

dated 27-2-89. Filing of this application, in our view, would not be a bar to the Department for implementing ^{it} the order dated 27-2-89. The applicant, however, has made no representation or request for implementation of the said order. He states that he has done so orally. Obviously oral requests would not be entertained. Accordingly, we direct the applicant to make a written representation for implementation of the order dated 27-2-89, and the respondents are directed to consider and dispose of the same within one month of date of receipt of such representation from the applicant. This representation of the applicant will be without prejudice to his rights in O.A. 171/89. This Application is disposed of accordingly. There will be no order as to costs.



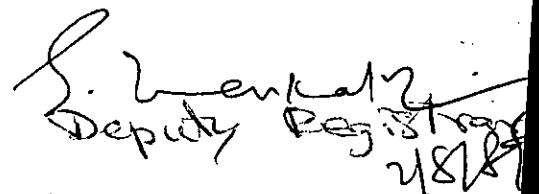
(D. Surya Rao)
Member(J)



(D.K. Chakravorty)
Member(A)

Dated: 1st August, 1989
Dictated in open court.

mhb/



Deputy Registrar
28/8/89